

IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 282 of 2017

Dhirendra Nath Paul

Appellant

Versus

1. Smt. Chandra Paul

.... Respondents

2. Mansha Ram Sabar

**CORAM: Hon'ble Mr. Justice Aparesh Kumar Singh
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing**

For the Appellant : Mr. Pravin Kumar, Advocate

For the Respondent No. 1 : Mr. Amit Kumar Das, Advocate

07/25.03.2021

Mediation has remained a non-starter due to non-appearance of the appellant on successive dates. He could not be contacted.

Learned counsel for the appellant submits, on instruction, that appellant is still willing to participate in the mediation proceedings. He was suffering from fever at the relevant point of time.

Learned counsel for the respondent no. 1 submits that respondent has appeared on both the dates, but the expenses for both the dates have not been paid as per the order dated 9th February, 2021. Respondent would be ready to again participate in the mediation proceedings, if mediation proceedings is recommenced.

In that view of the matter, both the parties are directed to appear before learned Member Secretary, JHALSA on 8th April, 2021 between 10:00 am to 1:30 pm. Mediation be conducted in terms of the order dated 9th February, 2021. In case, any of the parties are not able to appear on the date fixed, prior intimation should be given to learned Member Secretary, JHALSA on the following Cell/Landline Nos., so that the other party may not be caused inconvenience.

i) 8986601912

ii) 0651-2482392

Appellant shall pay the arrears of expenses totalling Rs. 2,500/- to the respondent on that date. Appellant shall also pay the expenses as indicated in the order dated 9th February, 2021 on each date, she attends the mediation proceedings, in the presence of learned Mediator, JHALSA. If the parties are able to arrive at an amicable settlement, terms and conditions thereof be reduced in writing under their joint signature and be submitted along with the report 3 weeks thereafter.

Matter be listed in the week of 10th May, 2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)